for swift and salutary punishment to the persons found guilty of violence against women, minimizing delays in investigations of crime against women and improving the quality of investigations, setting up 'Crime Against Women Cell' in district where these do not exist, setting up of special courts, improving the safety conditions and special steps for security of women working in night shifts of call centers.

Inadequate basic infrastructure in ESIC hospitals in Karnataka

2742. DR. PRABHAKAR KORE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government is aware that the number of Employees' State Insurance Corporation (ESIC) hospitals in Karnataka are not having adequate basic infrastructure to meet the demands of ESI beneficiary, if so, the details thereof;
- (b) whether Government has taken any measures to provide required facility at all the ESIC hospitals in Karnataka; and
 - (c) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) to (c) Following two Employees' State Insurance Corporation (ESIC) hospitals are functioning in Karnataka:

- (1) ESI Corporation hospital Rajajinagar, Bangalore
- (2) ESI Corporation hospital at Peenya, Bangalore.

There is adequate staff in these two hospitals and all the clinical and para clinical departments have most of the required equipment.

Huge inoperative amount of EPFO accounts

2743. SHRI DEVENDER GOUD T.:

SHRIMATI GUNDU SUDHARANI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that an amount of Rs. 22,636 crore are lying in inoperative accounts of the Employees' Provident Fund Organisation (EPFO), if so, the details thereof;
 - (b) the reasons for such huge inoperative accounts; and
- (c) the efforts the Ministry is making either to transfer the funds to the new accounts or return money to the account holders?